

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH

**(through Hybrid Mode)
COURT-I**

Item No. 106

CP(IB)/7(CH)2024

IN THE MATTER OF:

Ankit Leasing And Finance Company Ltd.

...Petitioner

Vs.

Amtek Transportation Systems Ltd.

...Respondent

Under Section: 7, IBC 2016

Order delivered on 24.04.2024

CORAM:

**SH. L. N. GUPTA
HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Pankaj Aggarwal, Advocate

For the Respondent : Mr. Shailender Singh, Advocate

ORDER

Short written submissions have been filed by Ld. Counsel for the respondent vide Diary No. 03669/3 dated 23.04.2024. The same are taken on record. A date is requested by Ld. Counsel for the petitioner for filing short written submissions. Let the same be filed at least one week before the next date of hearing with the copy in advance to the counsel opposite. Last opportunity is granted. List the matter on 04.06.2024.

-Sd/-
**(L. N. GUPTA)
MEMBER (T)**

-Sd/-
**(HARNAM SINGH THAKUR)
MEMBER (J)**

Pooja